

National Company Law Tribunal

Allahabad Bench

CP NO. 96/ND/2016

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH
OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.01.2018

NAME OF THE COMPANY: Ram Anant Agarwal v/s Anupam Infra Build
SECTION OF THE COMPANIES ACT/ I & B CODE: 397/398 of Companies Act, 1956 ^{Ltd & Co}

| <u>SL. NO.</u> | <u>Name</u> | <u>Designation</u> | <u>Representation</u> | <u>Signature</u> |
|----------------|-----------------|--------------------|-----------------------|------------------|
| 1. | Ashutosh Gupta | Adv. | Petitioners } | Rishi Sood |
| 2. | RISHI SOOD | Adv. | | |
| 3. | MR. ARUN SAXENA | ADV. | Respondents | Nalini |
| 4. | MS. NALINI | ADV. | | |

CP No.96/ND/2016

Sri Ashutosh Gupta alongwith Rishi Sood, advocates for the petitioner.

Sri Arun Saxena along with Ms. Nalini, Advocates for the Respondent.

In the present matter, a rejoinder to the reply yet to be filed.
Hence, liberty is granted to file rejoinder. Matter to be listed for filing
rejoinder and for further hearing on 20th February, 2018.

— Sd —

Date: 22/01/2018

Typed by
Jyoti
(Stenographer)

**H.P. Chaturvedi,
Member(Judicial)**